

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 266 of 2013 &
IA Nos. 358 & 365 of 2013

Dated : 18th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

BSES Rajdhani Power Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.,
Mr. Hasan Murtaza
Mr. Aditya Panda

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Shashank Pandit

ORDER

The learned Senior counsel for the Appellant insists for the interim directions sought for in the I.A. No. 365 of 2013

On behalf of the Commission time is sought for filing the reply to the I.A. Accordingly, he is directed to file the same on or before 25.11.2013 after serving copy on the other side.

Post the I.A. No. 365 of 2013 for hearing on **27.11.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs